

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SOLVAY PHARMA INDIA LIMITED

(Registered Office: 271, Business Park, 6th & 7th Floors, Model Industrial Colony,
Off Aarey Road, Goregaon (East), Mumbai 400063, Maharashtra)

This Public Announcement is being issued by DSP Merrill Lynch Limited ("DSPML" or "Manager to the Offer"), on behalf of Abbott Capital India Limited (the "Acquirer") and Abbott Laboratories (the "PAC"), and is in continuation of and shall be read in conjunction with the Public Announcement dated February 17, 2010, the Letter of Offer dated April 12, 2010 (the "Letter of Offer") and the Supplemental Public Announcement dated April 14, 2010 to the shareholders of Solvay Pharma India Limited (the "Target"), sent / issued by or on behalf of the Acquirer / PAC pursuant to Regulations 10 and 12 of, and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations").

The details required to be notified under the Regulations following completion of the Offer are as under:

1. Name of the Target Company : Solvay Pharma India Limited
2. Name of the Acquirer(s) including PAC : Abbott Capital India Limited (Acquirer)
Abbott Laboratories (PAC)
3. Name of Manager to the Offer : DSP Merrill Lynch Limited
4. Name of the Registrar to the Offer : Sharepro Services (India) Private Limited
5. Offer Details
 - a) Date of opening of the Offer : April 19, 2010
 - b) Date of closure of the Offer : May 8, 2010
6. Details of the acquisition

S. No.	Item	Proposed in the Offer Document	Actual
6.1	Offer Price	Rs. 3,054.73	Rs. 3,054.73
6.2	Shareholding of Acquirer / PAC (No. & %) before MOU/ Public Announcement (the "PA")	68.85% ⁽¹⁾	68.85% ⁽¹⁾
6.3	Shares acquired by way of MOU or market purchases (No. & %)	Nil	Nil
6.4	Shares acquired in the Offer (No. & %)	1,009,942 (20.00%)	1,009,942 (20.00%)
6.5	Size of the Offer (No of shares multiplied by offer price per share)	Rs. 3,085,100,126 (1,009,942 x Rs. 3,054.73)	Rs. 3,085,100,126 (1,009,942 x Rs. 3,054.73)
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. and %)	Nil	Nil
6.7	Post offer shareholding of Acquirer / PAC (No & %) (6.2+6.3+6.4+6.6)	4,486,576 (88.85%) ⁽¹⁾	4,486,576 (88.85%) ⁽¹⁾
6.8	Pre & Post offer share holding of Public (No. & %)	Pre: 1,573,072 (31.15%) Post: 563,130 (11.15%)	Pre: 1,573,072 (31.15%) Post: 563,130 (11.15%)

Note (1): Includes shareholding of Solvay Healthcare Limited and British Colloids Limited which are indirect subsidiaries of the PAC

7. Status of the escrow account, whether released or not: Not released; Balance lying in the cash Escrow Account will be released to the Acquirer/PAC post completion of all obligations
8. Payment of interest to the shareholders along with the details thereof : Nil
9. Status of investor complaints received, if any : All complaints / queries replied to appropriately

The Acquirer and PAC accept joint and several responsibility for the information contained in this Public Announcement and are responsible for the fulfillment of their obligations in terms of the SEBI (SAST) Regulations

This Announcement will also be available on the SEBI's website (www.sebi.gov.in)

Issued by the Manager to the Offer on behalf of the Acquirer and PAC

BofA Merrill Lynch

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Contact Person: Aseem Goyal

Date: May 24, 2010

C O N C E P T

Size: 20x12 sq. cm